

Compulsory Insurance of Government Employees

1195. **Sardar Iqbal Singh:** Will the Minister of Finance be pleased to refer to the reply given to Starred Question No 908 on the 12th March, 1958 and state:

(a) whether any decision in respect of compulsory insurance at reduced rates of premium for Government employees in low-income groups has since been taken, and

(b) if so, the nature thereof?

The Minister of Revenue and Civil Expenditure (Shri B. Gopala Reddi):

(a) and (b) The question of introduction of a scheme of compulsory insurance for Government employees in low-income groups has been referred to the Pay Commission, and their recommendations in the matter are awaited

Adult Education

1196. **Sardar Iqbal Singh:** Will the Minister of Education be pleased to lay a statement on the Table showing

(a) whether Government have finalised the schemes for adult education in rural and urban areas,

(b) if so the nature of the schemes, and

(c) the amount contemplated to be earmarked for them?

The Minister of Education (Dr. K. L. Shrimall): (a) to (c) A statement is laid on the Table of the Lok Sabha [See Appendix III, annexure No 109]

Carpenters at Rourkela Steel Plant

1197. **Shri P. K. Deo.** Will the Minister of Steel, Mines and Fuel be pleased to state:

(a) the number of foreign carpenters employed in the Rourkela Steel Plant and the wages paid to them, and

(b) whether no Indian carpenters are available to undertake the job done by the foreign carpenters?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): (a) 10 Foremen Carpenters and 26 Specialist Carpenters arrived in Rourkela out of which 6 specialist carpenters have since left for West Germany. The daily wages paid to Foremen Carpenters are DM-75 plus Rs 40 each; while those of Specialist Carpenters are DM-65 plus Rs 40 each

(b) Shuttering work for bunkers for the Blast Furnace is a complicated type of work and for guiding and training the very large number of Indian Carpenters employed, a limited number of Specialist Carpenters from abroad was required

Rent for Machineries

1198. **Shri P. K. Deo.** Will the Minister of Steel, Mines and Fuel be pleased to state the amount of rental charges paid for the various construction machineries at the Rourkela Steel Plant?

The Minister of Steel, Mines and Fuel (Sardar Swaran Singh): The total rental charges paid for various construction machinery amount to Rs 1,77,000 paid partly in Deutsche Marks and partly in Rupees

Income-tax from Punjab

1199. **Shri Daljit Singh:** Will the Minister of Finance be pleased to state the amount of income-tax assessment which has been finalised in Punjab but still remains to be realised as on the 30th June, 1958?

The Minister of Revenue and Civil Expenditure (Shri B. Gopala Reddi): The amount for which the assessment had been finalised but still remains to be realised as on 30th June, 1958 is Rs 3,95,82,000

Income-tax cases in Punjab High Court

1200. **Shri Daljit Singh:** Will the Minister of Finance be pleased to state:

(a) how many cases of Income-tax were admitted in the Punjab High Court and Tribunal since 1956; and